

IN THE INCOME TAX APPELLATE TRIBUNAL 'A' BENCH, PUNE

SHRI S.S. GODARA, JM AND DR. DIPAK P. RIPOTE, AM

ITA No. 37 to 39/PUN/2021
A.Y. 2009-10 to 2011-12

Diawar R. Shaikh
Plot No. 45, Sector 1,
Indrayani Nagar, Bhosari,
PUNE – 411 026
PAN; ALJPS 3300 F

Appellant

Vs.

The Dy. CIT Cir. 8 Pune.

Respondent

Appellant by : Shri S.D. Pathak
Respondent by : Shri S.P. Walimbe
Date of Hearing : 30-06-2022
Date of Pronouncement : 19-07-2022

ORDER

PER S.S. GODARA, JM :

These assessee's three appeals for A.Y. 2009-10 to 2011-12 arise against the CIT(A)- 9, Pune's separate orders all dated 27-03-2018 in Case No. PN/CIT(A)-6/DDCIT-Cir.8/335(B)/ 2015-16/123, PN/CIT(A)-6 / DDCIT-Cir.8/335(B) / 2015-16/124 and PN/CIT(A)-6/DDCIT-Cir.8/335(B)/2015-16/125 respectively in proceedings u/s 271(1)(c) of the Income-tax Act, 1961, in short "the Act".

Heard both the parties. Case files perused.

2. It emerges at the outset that the learned counsel has filed a letter dated of even date that the assessee no more wishes to press for all the three appeals since he has already filed as many cases against the very penalties ITA No. 933 to 935/PUN/2018 pending for hearing on 18-07-2022. He seeks to withdraw all these three cases therefore. The Revenue is fair enough in not disputing all these averments. Faced with this situation, we accept the assessee's request to withdraw all these three appeals with liberty to raise all factual as well as legal grounds in the three cases in ITA No. 933 to 935/PUN/2018. Ordered accordingly.

3. These assessee's three appeals are dismissed as withdrawn in above terms. A copy of this common order be placed in the respective case files.

Order pronounced in the open Court on this 19th day of July 2022.

Sd/-

sd/-

(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

(SATBEER SINGH GODARA)
JUDICIAL MEMBER

Pune; Dated, this 19th day of July 2022
Ankam

Copy of the Order forwarded to :

1. The Appellant.
2. The Respondent.
3. The CIT (A)-9 Pune
4. The Pr. CIT 5 Pune
5. The D.R. ITAT A' Bench, Pune.
5. Guard File

BY ORDER,

Sr. Private Secretary
ITAT, Pune.

		Date	
1	Draft dictated on	30-06-2022	Sr.PS
2	Draft placed before author	04-07-2022	Sr.PS
3	Draft proposed and placed before the second Member	04-07-2022	JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS		Sr.PS
6	Kept for pronouncement on	19-07-2022	Sr.PS
7	Date of uploading of order	19-07-2022	Sr.PS
8	File sent to Bench Clerk	19-07-2022	Sr.PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		